

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

(IB)-718(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2019

NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM
Petrochemicals Pvt. Ltd.

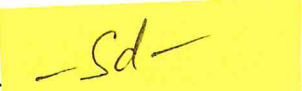
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

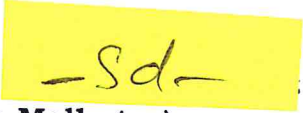
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Karan Mehra, Mr. Vikas S.,
Mr. Arihant Jain and Ms. Simran Malhotra,
Advocates

ORDER

Let complete details of the filing number be given in respect of the affidavit of service filed by the Operational Creditor, since the same has not been placed on record. Renotify this case for further consideration on 17th July, 2019


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)